

SCHEDULE II
8[FORM B]
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF J.L Knit India Ltd

Sl. No	. PARTICULARS	DETAILS
1	Name of corporate debtor	J.L Knit India Ltd
2	Date of incorporation of corporate debtor	18.01.1993
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Delhi
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U17303DL1993PLC051784
5	Address of the registered office and principal office (if any) of corporate debtor	C-21, MANSAROVAR GARDEN KIRTI NAGAR, NEW DELHI - 110015
6	Date of closure of Insolvency Resolution Process	16.02.2020
7	Liquidation commencement date of corporate debtor	25.02.2020 but Communicated to Liquidator on 27.02.2020
8	Name and registration number of the insolvency professional acting as liquidator	Sandeep Kr Bhatt Reg. No. IBBI/IPA-003/IP- N00038/2017-18/10298
9	Address and e-mail of the liquidator, as registered with the Board	Add: 83B, Pocket- IV Mayur Vihar Phase – 1 New Delhi – 110091 E-mail. skbmica@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	Add: 83B, Pocket- IV Mayur Vihar Phase – 1 New Delhi – 110091 E-mail. cirp.jlknit@gmail.com
11	Last date for submission of claims	28.03.2020

Notice is hereby given that the National Company Law Tribunal (BENCH- III) has ordered the commencement of liquidation of the **JL Knit India Ltd** on 25.02.2020 (but communicated to Liquidator on 27.02.2020) of passing of order of liquidation under section 33 of the Code.

The stakeholders of JL Knit India Ltd are hereby called upon to submit their claims with proof on or before 28.03.2020, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: 03.03.2020

Place: New Delhi


Sandeep Kr Bhatt
Reg. No. IBBI/IPA-003/IP-
N00038/2017-18/10298

